

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6795
ANSWERED ON:08.05.2013
CHEATING OF NRT S
Khaira Shri Chandrakant Bhaurao;Singh Shri Ratan

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether instances of NRIs being cheated/financial frauds committed against NRIs by Indians have come to light;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard along with the outcome thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): Cheating and frauds are offences under the relevant Indian laws, such as the IPC. Administration of justice is a State subject. Whenever such complaints are received, these are transferred to concerned States, some of which have special NRI cells, for action as per law.